GOVERNMENT OF INDIA MINISTRY OFHEALTH AND FAMILY WELFARE RAJYA SABHA QUESTION NO02.03.2010

ANSWERED ON

ELIGIBILITY OF AYURVEDIC MANUFACTURING UNITS FOR PURPOSE OF REIMBURSEMENT.

507 SHRI P.R. RAJAN

Will the Minister of COALHEALTH AND FAMILY WELFAREINFORMATION AND BROADCASTINGHEALTH AND FAMILY WELFARE be pleased to state:

- (a) the names of the Ayurvedic manufacturing units included in the list whose medicines are eligible for reimbursement by Central Government employees and employees working in Central Public Sector Undertakings;
- (b) whether Oushadhi (Pharmaceutical Corporation Kerala Limited, Thrissur
- (e) a company fully owned by Kerala State Government manufacturing Ayurvedic medicines is included in the list; and
- (c) if not, the reasons for non-inclusion of Oushadhi?

ANSWER

THE MINISTER OF HEALTH & FAMILY WELFARE

(SHRI GHULAM NABI AZAD)

(a) to (c) CGHS procures generic medicines from Indian Medicines Pharmaceutical Corporation Limited, Ramnagar which has been setup for producing medicines for CGHS beneficiaries. Proprietary medicines are procured from the manufacturer/distributor directly after the discount to be offered on the medicines is settled in advance. For any non-proprietary medicines not being manufactured by the Indian Medicines Pharmaceutical Corporation Limited, CGHS floats tenders at regular intervals of time.

A list of Ayurvedic medicine manufacturing units approved to cater to the needs of Central Government employees not covered by the CGHS but are availing health facility under the provisions of Central Services (Medical Attendance) Rules, 1944 is enclosed.

The recommendation of the Department of AYUSH for inclusion of the name of Oushadhi Pharmaceutical Corporation (I.M) Kerala Limited, Kerala in the list of firms authorised to supply medicines to beneficiaries under Central Service (Medical Attendance) Rules 1944 has been received in the Department of Health & Family Welfare for issue of orders.